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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A.No.851 of 2012  
Cuttack this the 22<sup>nd</sup> day of November, 2012

CORAM  
**HON'BLE SHRI A.K.PATNAIK, JUDICIAL MEMBER**

Gurukrushna Dash,  
aged about 45 years,  
Son of Late Manoranjan Dash  
working as Postmaster (Gr.II, now U/s),  
Nuapada MDG,  
At/Po.Nuapada,  
Odisha, 766105  
Village-Jogeswarpur,  
Po/Dist. Jajpur,  
Odisha-755001.

...Applicant

By the Advocates: Mr.P.K.Padhi

-Versus-

Union of India represented through

1. The Secretary Cum Director General of Posts  
Dak Bhawan,  
Sansad Marg,  
New Delhi-110 116.
2. The Director of Postal Services  
Berhampur Region,  
At/Po.Berhampur  
Dist. Ganjam,  
Odisha-760001
3. The Superintendent of Post Offices,  
Kalahandi Division,  
At/Po.Bhawanipatna,  
Dist. Kalahandi-766001
4. Post Master General,  
Berhampur Region,  
At/Po.Berhampur,  
Dist. Ganjam(O)-760001.

Respondents

By the Advocates: Mr.L.Jena, ASC

**O R D E R (ORAL)**

A.K.PATNAIK, MEMBER (JUDL):

It is noticed that the Applicant preferred appeal dated 22.10.2011 (Annexure-A/3), relating to his present grievance to the Respondent No.2 i.e. the Director of Postal Services, Berhampur Region, At/Po. Berhampur, Dist. Ganjam, Odisha-760001 since 22.10.2011 and has approached this Tribunal in the instant OA on 6<sup>th</sup> November, 2012. In the above premises, after hearing Mr.P.K.Padhi, Leaned Counsel for the Applicant and Mr. L.Jena, Learned ASC appearing for the Respondents and as agreed to by the Learned Counsel for the Applicant, without entering to the merit of the matter/without expressing any opinion on the merit of the matter, this Original Application is disposed of at this admission stage with direction to the Respondent No.2 to consider and dispose of the appeal of the Applicant at Annexure-A/3 by way of a reasoned/speaking order within a period of two months from the date of receipt of copy of this order and communicate the said decision to the Applicant within another period of seven days thereafter. There shall be no order as to costs.

  
(A.K.Patnaik)  
Member (Judl.)